GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. †1468 ANSWERED ON 29/07/2025

RASHTRIYA GRAM SWARAJ ABHIYAN IN MADHYA PRADESH

†1468. SMT. SANDHYA RAY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the works done under Rashtriya Gram Swaraj Abhiyan (RGSA) during the last five years including Madhya Pradesh;
- (b) the details of the work done in the States and details of funds granted and spent by the Government on the scheme during the last five years, State-wise particularly in Bhind and Datia districts; and
- (c) whether the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme is being implemented by the Government in Madhya Pradesh and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) & (b) The Ministry implemented the Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2020-21 and Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 with the main objective for capacitating Panchayati Raj institutions (PRIs) through imparting training to Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively. Under schemes funds was/were released to States/Union territories not to Districts.

During the last five years, approximately 1.76 cr. participants were provided training, 8,134 Panchayat Bhawans were constructed, and 18,277 computers were procured by the States and Union Territories. Among the achievements, 19.06 lakhs participants were trained, 289 computers were procured, and construction of 50 Panchayat Bhawans are under progress in the State of Madhya Pradesh. State/UT-wise achievements of training, Panchayat Bhawan

construction and computer procured is at **Annexure-I.** Details of Central Share released, and fund spent by the States/UTs during the last five years is at **Annexure-II.**

(c) The Ministry is implementing Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme to provide Record of Rights to village property owners. The scheme aims to demarcate inhabited (Abadi) land in rural areas through the latest drone survey-technology through the collaborative effort of the Ministry, State Revenue Departments, State Panchayati Raj Departments and Survey of India. The scheme has multiple objectives enabling bank loans against property card, reducing property related disputes and comprehensive village level planning. As on 24th July 2025, drone survey has been completed in 3.26 lakh villages, 2.63 crore property cards have been prepared for 1.73 lakh villages. Drone survey is saturated in Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Chhattisgarh, Delhi, Kerala and Ladakh. The scheme has been saturated in Haryana, Uttarakhand, Puducherry, Goa, Tripura, Dadra Nagar Haveli Daman, Lakshadweep and A&N Island. Under SVAMITVA Scheme a network of 567 Continuously Operating Reference Stations (CORS) are established.

Status of SVAMITVA Scheme in Madhya Pradesh

- Drone survey has been completed in all inhabited villages (43,014) of the State
- 46.1 lakh property cards have been prepared for 36 thousand villages
- Under SVAMITVA Scheme, 90 CORS are established in the State.

Annex refer to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question No. 1468 to be answered on 29/07/2025

Annexure-I

State/UT-wise achievements of Participants trained during last 5 years

Sl. No	States	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman & Nicobar Islands	0	553	1874	2865	5221
2	Andhra Pradesh	483233	155089	649156	165001	325643
3	Arunachal Pradesh	0	0	3,711	6138	12344
4	Assam	114159	113700	227733	348183	144936
5	Bihar	34871	24352	404406	163809	435896
6	Chhattisgarh	39843	42115	121099	163292	90559
7	Dadra and Nagar Haveli	0	223	575	1000	1073
8	Daman and Diu	0	223	373	1000	1075
9	Goa	0	3249	1777	3548	4519
10	Gujarat	0	10455	250	1938	90368
11	Haryana	3334	4490	4859	12431	11909
12	Himachal Pradesh	518	18387	9531	92458	120455
13	Jammu & Kashmir	11950	80000	284138	350026	82534
14	Jharkhand	0	25260	8302	54056	135817
15	Karnataka	296546	246328	213467	363317	321380
16	Kerala	0	140390	179478	149153	129632
17	Ladakh	0	4898	0	0	26
18	lakshadweep	0	0	0	0	0
19	Madhya Pradesh	961367	334724	281610	86884	242279
20	Maharashtra	116315	632686	1041165	984321	363111

Total		3328472	2575636	4202293	3992382	3554942
	NIDPR and Others			5229	1438	1941
35	West Bengal	448226	378110	174974	272762	228081
34	Uttar Pradesh	71835	116042	263409	82712	76302
33	Uttarakhand	20335	140	48241	144374	22342
32	Tripura	6794	6708	7743	63715	54228
31	Telangana	1039	3889	14506	2441	1701
30	Tamil Nadu	628125	130329	106560	101513	78490
29	Sikkim	15166	335	13,552	11249	6709
28	Rajasthan	0	3164	2481	96389	71795
27	Punjab	28094	45940	36378	13359	122848
26	Puducherry	0	0	0	0	0
25	Odisha	37784	27077	79116	160774	279505
24	Nagaland	600	25540	1832	3435	4725
23	Mizoram	0	58	2659	9800	9841
22	Meghalaya	0	1173	11,588	74410	78537
21	Manipur	8338	232	894	5591	195

State/UT-wise details of Panchayat Bhawan constructed last 5 years

Sl. No	State/UTs	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	0	0	0	0	0
2	Arunachal Pradesh	0	0	399	279	279
3	Assam	0	48	0	261	63
4	Bihar	0	0	220	144	57
5	Chhattisgarh	0	0	54	0	0
6	Goa	0	0	0	1	0
7	Gujarat	0	4	0	15	0
8	Haryana	0	0	0	0	0
9	Himachal Pradesh	0	97	191	15	26
10	Jammu and Kashmir	195	0	0	30	330
11	Jharkhand	0	0	0	0	0
12	Karnataka	0	0	0	0	0
13	Kerala	3	1	7	0	0
14	Madhya Pradesh	0	5	0	0	0
15	Maharashtra	0	41	369	46	86
16	Manipur	10	0	16	0	0
17	Meghalaya	0	0	6	6	0
18	Mizoram	136	0	16	17	29
19	Nagaland	0	0	0	0	18
20	Odisha	0	0	0	0	0
21	Punjab	92	0	170	89	0
22	Rajasthan	69	0	11	22	4
23	Sikkim	3	0	5	3	5
24	Tamil Nadu	40	80	0	0	146
25	Telangana	63	0	493	77	14
26	Tripura	15	0	15	41	14
27	Uttar Pradesh	1224	576	358	589	45
28	Uttarakhand	100	0	20	108	75

29	West Bengal	0	0	0	0	35
	UTs	0	0			
30	Andaman & Nicobar	0	0	0	0	0
31	The Dadra And Nagar Haveli And Daman And Diu	0	0	13	0	0
32	Lakshadweep	0	0	0	0	0
33	Ladakh	0	0	0	0	0
34	Puducherry	0	0	0	0	0
Total	·	1950	852	2363	1743	1226

State/UT-wise details of Computer Procured during last 5 years

Sl. No	State/UTs	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	971	0	0	0	500
2	Arunachal Pradesh	0	0	400	200	600
3	Assam	0	0	0	500	687
4	Bihar	0	0	0	0	2000
5	Chhattisgarh	0	0	0	600	511
6	Goa	0	0	0	0	0
7	Gujarat	0	0	0	0	0
8	Haryana	0	0	0	0	0
9	Himachal Pradesh	0	0	334	0	0
10	Jammu and Kashmir	682	0	318	0	426
11	Jharkhand	0	0	70	0	0
12	Karnataka	0	0	0	0	0
13	Kerala	0	100	0	0	0
14	Madhya Pradesh	100	0	0	0	289
15	Maharashtra	0	0	0	0	856
16	Manipur	12	0	0	60	0
17	Meghalaya	0	135	0	0	0
18	Mizoram	18	0	0	0	14
19	Nagaland	0	300	0	50	98
20	Odisha	0	0	0	50	0
21	Punjab	0	0	0	0	300
22	Rajasthan	0	0	1318	0	0
23	Sikkim	0	0	80	0	0
24	Tamil Nadu	0	500	0	0	0
25	Telangana	0	0	0	0	0
26	Tripura	208	89	0	0	475
27	Uttar Pradesh	0	0	0	3145	0
28	Uttarakhand	0	500	0	0	508
29	West Bengal	0	0	0	0	112

		0	0			
30	Andaman & Nicobar	0	0	0	0	0
31	The Dadra And Nagar Haveli And Daman And Diu	0	38	0	0	0
32	Lakshadweep	0	0	0	0	0
33	Ladakh	0	0	63	0	60
34	Puducherry	0	0	0	0	0
Total		1991	1662	2583	4605	7436

Annex refer to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question No. 1468 to be answered on 29/07/2025

Annexure-II

Details of Central Share released and fund spent by the States/UTs during last five years

Status of fund Released and Utilized Balance under RGSA/Revamped RGSA											
S		2020-21		2021-22		2022-23		2023-24		2024-25	
l.	State Name	Funds	Funds	Funds	Funds	Funds	Funds	Funds	Funds	Funds	Funds
N	State I tame	Released*	Utilized	Released	Utilized	Release	Utilize	Release	Utilize	Release	Utilize
0			٨	*	۸	d	d	d	d	d	d
1	Andhra Pradesh	22.34	65.20	38.54	7.45	0.00	0.00	0.00	21.35	2.52	59.66
2	Arunachal Pradesh	0.00	0.07	30.07	35.42	108.69	132.45	72.09	89.97	70.00	77.94
3	Assam	26.12	62.47	44.04	32.79	55.29	95.15	77.70	91.41	60.00	72.60
4	Bihar	0.00	12.81	63.77	101.01	33.37	70.07	25.00	51.81	0.00	78.05
5	Chhattisgarh	4.04	11.24	7.93	6.04	0.00	29.52	17.57	22.25	16.50	34.13
6	Goa	0.00	0.02	0.59	0.04	0.00	1.12	0.89	1.00	1.35	1.29
7	Gujarat	0.00	11.54	0.00	5.16	0.00	0.01	0.00	1.28	0.00	15.48
8	Haryana	9.89	3.39	0.00	7.90	0.00	3.06	0.00	8.84	5.00	8.24
9	Himachal Pradesh	22.10	33.63	32.42	4.41	60.65	37.49	19.31	69.30	27.21	43.13
10	Jammu and Kashmir	25.00	9.55	40.00	66.14	40.00	57.75	65.00	98.61	65.00	57.89
11	Jharkhand	2.34	0.92	7.74	11.78	0.00	18.44	31.00	25.95	0.00	26.56
12	Karnataka	0.44	32.34	29.15	49.32	36.00	25.67	20.00	39.01	16.25	49.52
13	Kerala	8.13	9.98	12.00	12.41	30.40	23.13	10.00	37.04	10.00	32.65
14	Madhya Pradesh	71.42	110.92	47.11	84.40	28.00	145.17	32.17	74.16	40.00	96.92
15	Maharashtra	66.76	73.71	73.34	100.99	37.84	129.03	116.12	194.26	80.00	134.81
16	Manipur	3.41	4.18	2.98	0.00	8.63	3.31	9.56	8.34	0.00	3.91
17	Meghalaya	3.97	0.36	0.00	2.65	0.00	6.41	6.00	6.26	8.00	7.60
18	Mizoram	21.19	22.65	5.56	0.51	14.27	25.48	10.00	15.64	12.00	22.69
19	Nagaland	3.72	12.05	4.58	10.38	0.00	0.00	10.00	5.46	10.00	18.28
20	Odisha	2.94	4.24	1.33	23.62	11.40	24.83	27.33	44.22	20.00	60.15

	Status of fund Released and Utilized Balance under RGSA/Revamped RGSA										
S		2020-21		2021-22		2022-23		2023-24		2024-25	
l. N	State Name	Funds Released*	Funds Utilized	Funds Released	Funds Utilized	Funds Release d	Funds Utilize d	Funds Release d	Funds Utilize d	Funds Release d	Funds Utilize d
21	Punjab	13.45	22.42	10.78	2.88	34.25	42.91	10.00	23.06	5.00	23.89
22	Rajasthan	12.98	34.65	17.27	4.54	0.00	32.41	21.72	40.12	15.00	30.88
23	Sikkim	4.75	5.77	1.19	6.50	6.01	4.98	6.00	7.90	7.00	7.35
24	Tamil Nadu	56.88	103.02	39.89	71.12	25.42	8.53	0.00	25.98	45.00	63.79
25	Telangana	12.00	7.60	0.00	0.80	0.00	3.19	20.00	20.47	0.00	9.05
26	Tripura	2.53	5.42	4.67	4.98	9.80	3.76	7.43	10.96	10.00	20.29
27	Uttar Pradesh	32.54	245.74	83.08	109.26	85.05	96.33	84.13	158.95	38.77	180.84
28	Uttarakhand	26.75	28.67	0.00	15.33	42.48	57.15	64.67	66.29	50.00	63.72
29	West Bengal	33.52	56.50	15.14	35.28	4.28	50.89	33.69	57.32	52.68	82.68
	Union Territories										
30	Andaman and Nicobar Island	0.00	0.83	0.00	1.09	0.00	1.03	0.79	1.28	2.12	1.18
31	Dadra and Nagar Heveli And Daman And Diu	0.00	0.36	0.00	0.18	1.14	4.50	1.00	0.38	1.00	0.00
32	Ladakh	2.15	0.00	1.08	1.56	0.00	1.52	1.00	0.80	0.00	0.58

^{*}Fund released as Central Share

[^] Utilized funds comprise both the Central and State shares released during the respective years, along with the unspent balances carried forward from previous years.